

**GOVERNMENT OF INDIA
MINISTRY OF CORPORATE AFFAIRS**

LOK SABHA

UNSTARRED QUESTION NO. 87

ANSWERED ON MONDAY THE 3rd FEBRUARY, 2020

MAGHA 14, 1941 (SAKA)

WORK UNDER CSR

QUESTION

87. DR. RAM SHANKAR KATHERIA:

**Will the Minister of CORPORATE AFFAIRS
be pleased to state:**

कारपोरेट कार्य मंत्री

- (a) whether the corporate firms have acted in the compliance with the Corporate Social Responsibilities (CSR) norm stipulated under the Companies Act, if so, the details thereof;**
- (b) the list of the corporate houses/ firms/companies which are under the purview of CSR; and**
- (c) the details of the activities undertaken by the corporate firms to incur CSR expenditure during each of the last three years in the country, State-wise including Uttar Pradesh?**

ANSWER

**THE MINISTER OF STATE FOR FINANCE
AND CORPORATE AFFAIRS**

(SHRI ANURAG SINGH THAKUR)

वित्त एवं कारपोरेट कार्य मंत्रालय में राज्य मंत्री

(श्री अनुराग सिंह ठाकुर)

(a) to (c): Section 135 of the Companies Act, 2013 (Act) mandates every company having net worth of Rs. 500 crore or more, or turnover of Rs. 1000 crore or more, or net profit of Rs. 5 crore or more during the immediately preceding financial year, to spend at least two per cent of the average net profits of the company made during the three immediately preceding financial years, towards Corporate Social Responsibility (CSR) as per CSR Policy of the company. The activities undertaken towards CSR should relate to areas or subjects specified in Schedule VII of the Act. CSR is a board driven process and the entire CSR architecture is disclosure based. CSR mandated companies are required to file details of CSR spend annually in MCA 21 registry. All data reported in MCA21 registry by companies on CSR including Uttar Pradesh is available on National CSR Data Portal at www.csr.gov.in. The details of the CSR funds spent by Companies throughout India including Uttar Pradesh State/UT-wise and devolvement sector -wise during the financial years 2015-16, 2016-17 and 2017-18 are at annexure I & II respectively.

ANNEXURE REFERRED TO IN REPLY TO LOK SABHA UNSTARRED QUESTION NO. 87

STATE/UT-WISE CSR EXPENDITURE (IN RS. CRORES)			
State/UTs	FY 2015-16	FY 2016-17	FY 2017-18
Andaman And Nicobar	0.55	0.83	0.76
Andhra Pradesh	1,294.28	753.53	269.11
Arunachal Pradesh	1.48	24.05	11.94
Assam	164.60	269.92	86.23
Bihar	124.62	100.77	42.17
Chandigarh	5.34	21.99	20.51
Chhattisgarh	241.16	84.94	71.61
Dadra And Nagar Haveli	12.03	7.58	6.93
Daman And Diu	2.43	2.63	20.09
Delhi	493.34	520.66	540.79
Goa	30.15	37.89	53.34
Gujarat	551.43	870.84	768.96
Haryana	375.62	389.60	262.02
Himachal Pradesh	52.29	24.03	60.53
Jammu And Kashmir	107.81	42.74	14.75
Jharkhand	117.04	95.69	45.88
Karnataka	784.66	886.36	950.92
Kerala	148.12	135.47	158.06
Lakshadweep	0.30	-	2.07
Madhya Pradesh	185.51	286.60	147.43
Maharashtra	2,052.23	2,487.94	2,527.04
Manipur	6.28	12.35	4.03
Meghalaya	5.59	10.97	5.49
Mizoram	1.07	0.08	0.23
Nagaland	0.96	0.92	0.36
Odisha	624.05	316.71	469.34
Puducherry	6.46	7.43	6.51
Punjab	69.93	75.83	88.51
Rajasthan	501.45	327.15	263.33
Sikkim	1.98	6.83	6.84
Tamil Nadu	633.24	550.94	619.42
Telangana	265.40	259.88	291.14
Tripura	1.47	1.25	1.83
Uttar Pradesh	423.79	327.48	298.40
Uttarakhand	73.17	101.52	82.51
West Bengal	415.42	290.34	280.25
NEC/ Not mentioned	-	7.63	132.04
PAN India*	4,741.95	4,988.17	5,009.16
Grand Total	14,517.19	14,329.53	13,620.51

(Data upto 30.06.2019) [Source: National CSR Data Portal]

*Companies either did not specify the names of States or indicated more than one State where projects were undertaken.

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Development Sector-wise CSR expenditure (in cr.) (Data upto 30.06.2019)

Development Sector	FY 2015-16	FY 2016-17	FY 2017-18
Agro Forestry	57.85	43.45	12.18
Animal Welfare	66.67	78.65	59.48
Armed Forces, Veterans, War Widows/ Dependents	11.14	37.86	27.72
Art And Culture	119.17	305.57	283.81
Clean Ganga Fund	32.82	24.37	4.44
Conservation Of Natural Resources	49.85	119.09	212.74
Education	4,057.45	4,500.82	4,594.64
Environmental Sustainability	796.69	1,076.46	1,076.42
Gender Equality	73.85	72.60	20.48
Health Care	2,569.43	2,484.05	2,192.16
Livelihood Enhancement Projects	393.38	515.47	658.18
NEC/ Not Mentioned	1,051.16	388.96	0.76
Other Central Government Funds	334.35	419.99	255.40
Poverty, Eradicating Hunger, Malnutrition	1,252.08	606.55	635.93
Prime Minister's National Relief Fund	218.04	158.80	158.20
Rural Development Projects	1,376.16	1,554.78	1,477.29
Safe Drinking Water	180.16	147.76	180.16
Sanitation	631.80	421.71	291.69
Senior Citizens Welfare	21.87	26.91	32.94
Setting Up Homes And Hostels For Women	29.28	61.97	67.73
Setting Up Orphanage	16.90	16.80	36.86
Slum Area Development	14.10	51.49	35.11
Socio-Economic Inequalities	77.97	148.01	134.70
Special Education	125.84	164.83	122.56
Swachh Bharat Kosh	325.52	184.06	213.79
Technology Incubators	26.34	23.09	15.54
Training To Promote Sports	140.12	180.33	227.50
Vocational Skills	344.39	373.46	391.73
Women Empowerment	122.79	141.62	200.37
Grand Total	14,517.19	14,329.53	13,620.51